TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

Dated: 29/10/2026

TELECOM PETITION 41/2024

Wireline Solution(India) Pvt. Ltd. …Petitioner (s)

Versus

Union of India …Respondent (s)

For Applicants/Appellants/ Petitioners Advocate	**For Respondents Advocate**
Mr.Aditya Vaibhav Singh	Mr.Chandrasekhar Chakalabbi Mr. Varnik Kundaliya

The Hon'ble Bench did not assemble today.

List on 11.12.2026.

B.O.

(D. B. CHETRI)

COURT MASTER (COURT NO.1)

/AS/